

**STEELCO GUJARAT LIMITED**

**Claim Sheet - Form D [Ex employees who resigned / retired / terminated prior to 31.12.2020]**

Sr No.	Name	Amount As per Form D	Final Claim Admitted	Amount Reject	Remarks / Reason for Rejection
1	Achal Sureschandra Thakkar	267,040	267,040	-	
2	Alpeshkumar Kantilal Kanojia	287,582	287,582	-	
3	Amar Kumar Dash	49,543	49,543	-	
4	Amit Kumar Nayak	266,529	262,229	4,300	
5	Anand Singh	14,187	14,187	-	
6	Anil Patil	116,923	116,923	-	
7	Ankur Singh	221,021	221,021	-	
8	Anshul Kumar Pancholi	182,698	182,698	-	
9	Arvind Kumar	40,474	40,474	-	
10	Ashok Laxmanbhai Parmar	1,263,354	661,354	602,000	
11	Aswani Kumar Singh	38,126	38,126	-	
12	Attarwala Soeb Inayathusain	637,968	637,968	-	
13	Bharatbhai R Mistri	714,074	714,074	-	
14	Bhatt Kishan Narharibhai	31,503	31,503	-	
15	Bhaumik Jadav	73,896	73,896	-	
16	Chintan Shah	90,157	90,157	-	
17	Deepak B Darji	204,342	-	204,342	
<b>18</b>	<b>Dharmendra Chouhan</b>	<b>321,292</b>	-	-	<b>Sub Judice - IDR Case No. 07/2021</b>
<b>19</b>	<b>Dinesh Deonath Pal</b>	<b>329,552</b>	-	-	<b>Sub Judice - IDR Case No. 06/2021</b>
20	Dinesh Kumar Sharma	114,584	114,584	-	
21	Dinesh Singh Jhala	175,453	175,453	-	
22	G.Venkateshwar Raju	888,676	888,676	-	
23	Hemant Kumar Nandawat	1,475,405	1,475,405	-	
24	Himanshu Jain	22,376	22,376	-	
<b>25</b>	<b>Jay Prakash Pal</b>	<b>326,131</b>	-	-	<b>Sub Judice - IDR Case No. 08/2021</b>
26	Jaywant Bhikaji Palande	584,560	140,858	443,702	
27	Jignesh Akhilchandra Mehta	548,972	548,972	-	

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28	K.Sekhar	289,859	289,859	-	
29	Kanojiya Mehulkumar Jayantilal	385,869	385,869	-	
30	Karan Vasantbhai Patil	104,558	104,558	-	
31	Kher Nirmalsinh Pravinsinh	92,653	92,653	-	
32	Mahendra Khachkar	21,614	21,614	-	
<b>33</b>	<b>Maheshbhai Dahyabhai Solanki</b>	<b>399,006</b>	-	-	<b>Sub Judge - Tribunal Case No. 01/2012 (I.T.03/2012)</b>
<b>34</b>	<b>Manish Kumar Dubay</b>	<b>561,608</b>	-	-	<b>Sub Judge - IDR Case No. 01/2021</b>
<b>35</b>	<b>Mitesh Shah</b>	<b>17,365,733</b>	-	-	<b>Sub Judge - Court Case No. SPCS 15/2020</b>
36	N.Kartheek Santosh Kumar	20,708	20,708	-	
37	Naitik Shah	176,205	176,205	-	
38	Namdeo Lahanu Badwaik	745,583	745,583	-	
39	Nayan J Khokar	71,153	71,153	-	
40	Neeraj Virendrakumar Srivastava	558,593	558,593	-	
<b>41</b>	<b>Nikunjumar Ashvinbhai Patel</b>	<b>488,750</b>	-	-	<b>Sub Judge - Industrial Tribunal Case No. LCB 104/2017</b>
42	Nitesh Singh	103,813	103,813	-	
43	Pankaj Varma	176,000	-	176,000	
44	Patel Jitendrakumar Jiva Bhai	774,968	774,968	-	
45	Patel Mohitkumar Dilipbhai	59,032	59,032	-	
46	Patel Ruchik Indravadan	57,397	57,397	-	
47	Patel Sunilkumar Arvindhbai	165,543	165,543	-	
<b>48</b>	<b>Pradeep Gautam</b>	<b>277,626</b>	-	-	<b>Sub Judge - IDR Case No. 04/2021</b>
49	Prashant Singh	391,383	391,383	-	
50	Priyanka Gajjar	79,919	79,919	-	
51	Puthenveed Varghesh Methew	488,125	488,125	-	
52	Puthenveed Varghesh Methew	137,781	137,781	-	

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53	Rajeev Upadhyay	585,609	584,110	1,499	
54	Rajendra Kumar Chunilal Pandya	127,480	127,480	-	
55	Rajesh Kumar	94,446	94,446	-	
<b>56</b>	<b>Rajesh Pandita</b>	<b>4,500,584</b>	-	-	<b>Sub Judice - Labour Court Case 13/2020</b>
57	Rajkumar Yadav	36,776	36,776	-	
58	Ramswarupm Yadav	135,000	135,000	-	
<b>59</b>	<b>Sachin Anandaram Gurjar</b>	<b>39,312</b>	-	-	<b>Sub Judice - IDR Case No. 11/2021</b>
<b>60</b>	<b>Sachin Subhash Patil</b>	<b>581,948</b>	-	-	<b>Sub Judice - IDR Case No. 05/2021</b>
61	Sachinbhai Dhirajbhai Shinora	139,945	139,945	-	
62	Sagar Rajnikant Patel	73,572	73,572	-	
63	Sarafali Jabir Surti	520,602	138,889	381,713	
64	Satish Bhaskaran Nair	639,456	639,456	-	
65	Shailesh Odhavjibhai Patel	32,985	32,985	-	
66	Shivang A Joshi	1,617,536	1,617,536	-	
67	Shrikant Agrawal	377,759	377,759	-	
68	Shriram Sudhakar Vakare	284,245	284,245	2,000	
69	Sourabh Rai	142,424	142,424	-	
70	Suraj Thigale	60,069	60,069	-	
<b>71</b>	<b>Suresh Rameshwar Mukti</b>	<b>528,078</b>	-	-	<b>Sub Judice - IDR Case No. 02/2021</b>
73	Toliram Chunnilal Rahangdale	1,047,336	-	1,047,336	
74	Tushar Vasantbhai Sukla	155,673	155,673	-	
75	Vaibhav Vipulbhai Mehta	15,247	15,247	-	
76	Vasava Karan Sundarbhai	49,895	49,895	-	
<b>77</b>	<b>Vikas Kumar Upadhyay</b>	<b>297,687</b>	-	-	<b>Sub Judice - IDR Case No. 09/2021</b>
78	Vikram J Rohit	260,749	260,749	-	

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79	Vimal Kumar Sharma	1,205,080	681,144	523,936	
<b>80</b>	<b>Viral Sailor</b>	<b>174,786</b>	-	-	<b>Sub Judice - IDR Case No. 03/2021</b>
81	Virendra Atak	483,059	477,714	5,345	
<b>82</b>	<b>Virendrasingh K Gohil</b>	<b>2,793,401</b>	-	-	<b>Sub Judice - Labour Court Case 294/2020</b>
83	Yuvraj Singh Rathore	308,357	308,357	-	
84	Rohit Rajeshbhai Rana	59,941	59,941	-	
<b>85</b>	<b>Devrajsinh Prabhatsinh Parmar</b>	<b>480,237</b>	-	-	<b>Sub Judice - Industrial Tribunal Case No. 02/2012</b>
86	Hardik Chavda	60,520	60,520	-	
<b>87</b>	<b>Maheshkumar Rambhai Patel</b>	<b>3,084,120</b>	-	-	<b>Sub Judice - Industrial Tribunal Case No. 28/2012</b>
<b>88</b>	<b>Macwan Mukeshkumar Motilal</b>	<b>615,476</b>	-	-	<b>Sub Judice - Industrial Tribunal Case No. 03/2012</b>
<b>89</b>	<b>Sureshbhai Mangalbhai Patanwadia</b>	<b>1,087,724</b>	-	-	<b>Sub Judice - Industrial Tribunal Case No. LCB 133/2018</b>
<b>90</b>	<b>Yogeshkumar Jagdishbhai Valand</b>	<b>1,866,100</b>	-	-	<b>InduSub Judice - strial Tribunal Case No. 29/2012</b>
91	Vinod Rajput	688,012	286,653	401,359	
<b>92</b>	<b>Pravin Khandare</b>	-	-		<b>Sub Judice - IDR Case No. 10/2021</b>
	<b>Total</b>	<b>58,531,123</b>	<b>18,620,440</b>	<b>3,793,532</b>	

**NOTE**

1 Ex - Employees whose cases are sub-judice in Court prior to 31.12.2020 dues will be determined on order of Trial Court and hence not provided here